

VISITOR'S GALLERY

APPLICATION FOR VISITOR'S CARD

ONLY ONE VISITOR'S CARD MAY BE APPLIED FOR ON ONE APPLICATION FORM.

DATED : _____

TO

THE SECRETARY,
LEGISLATIVE ASSEMBLY,
NATIONAL CAPITAL TERRITORY OF DELHI.

SIR,

PLEASE ISSUE VISITOR'S CARD FOR THE PERSON NAMED BELOW FOR THE SITTING OF
LEGISLATIVE ASSEMBLY TO BE HELD ON _____

1. VISITOR'S NAME IN FULL
(IN BLOCK LETTERS) _____
2. AGE _____
3. FATHER'S /HUSBAND'S NAME
IN FULL _____
4. DETAILS OF OCCUPATION _____
5. FULL RESIDENTIAL ADDRESS _____

THE ABOVE MENTIONED VISITOR IS KNOWN TO ME PERSONALLY AND I TAKE FULL
RESPONSIBILITY FOR HIM/HER.

YOURS FAITHFULLY,

SIGNATURE OF THE APPLICANT

SIGNATURE OF
MEMBER LEGISLATIVE ASSEMBLY
(DIVISION NO. _____)

INSTRUCTIONS

1. This application should reach the Notice Office not later than 17.00 hours on the working day previous to the date for which visitor's card is required.
2. This application will not be entertained if all the particulars required above have not been furnished.
3. This card shall remain in the custody of the person in whose favour it is used. Any infringement will render the persons concerned liable to action being taken against them.
4. Visitors are reminded that silence is to be maintained whilst the House is sitting. Demonstration of applause or shouting and distribution of leaflets are forbidden. Movement of any kind is to be avoided, as much as possible.
5. any visitors may be asked to withdraw at any time from the gallery without assigning any cause or reason therefore, even though holding a visitor's card which may otherwise be valid.
6. Visitors are not permitted to take sticks, umbrellas, handbags, attaché-cases, fire arms, books and mobile phones etc. inside the gallery.
7. knitting is not permitted in the gallery.
8. Children below ten years of age are not allowed inside the gallery.